

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1790
ANSWERED ON:22.07.2014
COMMUNAL VIOLENCE IN ASSAM
Ajmal Shri Sirajuddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the incidents of communal violence reported in the State of Assam particularly in Bodoland Territorial Area Districts during the last three years and the current year;
- (b) the number of persons affected and sheltered in the refugee camps in the State along with the loss of property during the said period; and
- (c) the amount of compensation/relief provided to the affected persons and the utilisation thereof during the said period indicating the share of fund released by the Central Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (c) : As per report, incidents of violence took place between two communities on socio- economic issue in some districts of Assam in July, 2012 and November, 2012 which claimed 109 lives of the civilians and caused injuries to 140 persons. Due to violence, more than 4.85 lakh persons took refuge in the relief camps set up by the State Government of Assam in different districts of the State. All persons who had sheltered in the relief camps already returned to their native places/villages. Rehabilitation grants were provided by the State Government to the families whose houses were fully damaged and also partially damaged. Rehabilitation grants includes cash assistance of Rs. 20,000, three (3) bundles of GCI sheets, Rs. 2,700 for clothing and utensils to each family. Cash assistance of Rs. 20,000 to each family was provided whose houses were partially damaged. Besides, cash assistance of Rs. 30,000 for fully damaged and Rs. 20,000 for partially damaged houses were provided to each family from the Prime Minister's National Relief Funds. Central assistance was also provided under Indira Awas Yojana (IAY) for construction of houses for identified affected families.

Ex-gratia of Rs. 8.00 lakh was provided to the next of kin(NoK) of each person who died in the violence and also adequate compensation to injured persons.

In the current year no incidents, which can be categorized as communal violence, have taken place.